

**Court-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 174 of 2014**

**Dated : 17<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. .... Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. R.B. Sharma for R.7  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.2 to 5  
Mr. M.S. Ramalingam for R.1

**ORDER**

Learned counsel for respondent Nos. 2 to 5 seeks some time to file reply. He may file the same on or before 15.01.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

Post the matter on **22.01.2015.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

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